

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(IB)-16(PB)/2017

IN THE MATTER OF:

Anil Mahindroo & Anr.

.... APPLICANT / PETITIONER

Vs

Earth Iconoic Infrastructures Pvt. Ltd.

.... RESPONDENT

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 21.08.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR

Hon'ble President

Sh. S. K. MOHAPATRA,

Hon'ble Member (Technical)

PRESENTS:

For the Petitioner(s):-

For the Respondent(s):-

ORDER

CA-551(PB)/2018

Let notice of this application be issued to all others except those to whom notices have already been issued and served.

For further consideration on 17th September, 2018.

Process dasti.

-sd-

(M.M.KUMAR)
PRESIDENT

-s-d-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)